

**IN THE COURT OF MS. SANTOSH SNEHI MANN,  
SPECIAL JUDGE (PC ACT): CBI-08: RADC: ND**

**CC No. 40/11  
CIS No. 204/2019  
CBI Vs. Shiv Raj Singh and others  
RC No. 5A/1999/CBI/ACB/ND  
U/S: 13(2) r/w 13(1)(d) PC Act**

**28.09.2020**

*Case file taken up by Video Conferencing through unique court ID on CISCO Webex Meeting App, created under Delhi District Court domain, in reference to the **Orders No. E-10559-10644/Power Gaz./RADC/2020 dated 28.08.2020 & Power Gaz/RADC/2020/E-11430-11513 dated 02.09.2020, of Ld. District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RADC, New Delhi, with respect to roster for Judicial Officers (For Physical Court Hearing), since regular functioning of the Courts at District Courts, Delhi has been suspended since 23.03.2020 vide orders of Hon'ble High Court of Delhi.***

**Present:** Sh. M. Saraswat, PP for CBI with SI Ashok Kumar, Pairvi Officer.

Accused Onkar Singh (A-3), K. K. Siam (A-5) and R. K. Takkar (A-8) have passed away and the proceedings against them have abated.

Accused Madan Lal Guglani (A-6) has been permanently exempted from personal appearance till the final arguments are concluded vide order dated 26.03.2019.

Advocate Manish Tiwari, counsel for accused Bhupinder Singh (A-2).

Advocate Rupendra Pratap Singh, counsel for accused R. K. Bansal (A-4).

This case is at the stage of final arguments.

Proceedings in this case have been stayed by the Hon'ble High Court in W.P. (CrI.) 380/2010.

Report is received from the Ahlmad on the official mail id of the Court (*readercbi08radc@gmail.com*) that the file has not been received back from Hon'ble High Court.

It is submitted by the defence counsels present that the matter in the Hon'ble High Court has been adjourned en-bloc to 09.11.2020.

Ld. PP has submitted that IO is on leave and he has no information about the date in the Hon'ble High Court.

In view of the submission made by the defence counsels, this case is adjourned for further proceedings to **23.11.2020**.

Digitally signed copy of the order sheet be sent to the Computer Branch, RADC for uploading it on the official website of Delhi District Courts.

Hard copy of the order sheet be placed on record in the judicial file by the Reader.

The proceedings have been dictated to Ms. Indu Sharma Bhorla, Personal Assistant by video conferencing.

(Santosh Snehi Mann)  
Special Judge (PC Act), CBI-08  
RADC/ND: 28.09.2020

ISB